14

## NATIONAL COMPANY LAW TRIBUNAL **KOLKATA BENCH KOLKATA**

CA(CAA)No.232/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 30th November 2017, 10.30 A.M.

Name	of the Company	Anand Pinky Properties	(P) Ltd.	
Under Section		230-232		
SI. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date

Pallar Samajdas, Adrocate Applicants

30/11/2017

## ORDER

Ld. Counsel for the petitioners made a request for adjournment for filing supplementary affidavit. Prayer is allowed. Supplementary affidavit may be filed within 15 days from today.

List on 19/01/2018.

(Jinan K.R.) Member (I)

(V.P.Singh) Member (I)